

[Shri Parimal Ghosh]

Murthy, I beg to lay on the Table a copy of the Taxes on Entry of Goods into Calcutta Metropolitan Area Act, 1970 (Hindi and English versions) (President's Act No. 18 of 1970) published in Gazette of India dated the 13th August, 1970, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT-4070/70]

Annual report of Food Corporation of India

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. C. JAMIR): On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Food Corporation of India for the year 1968-69 along with the Audited Accounts, under sub-section (2) of section 35 of the Food Corporations Act, 1948. [Placed in Library. See No. LT-4071/70]

Budget estimates of the Employees' State Insurance Corporation

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHWA NATH ROY): I beg to lay on the Table a copy of the Revised Estimates for the year 1969-70 and Budget Estimates for the year 1970-71 (Hindi and English versions) of the Employee's State Insurance Corporation under section 36 of the Employees' State Insurance Act, 1948. [Placed in Library. See No. LT-4072/70]

12.03 hrs.

ARREST OF MEMBER

Shri Ram Sewak Yadav

MR. SPEAKER: I have to inform the House that I have received the following telegram, dated the 26th August, 1970, from the District Magistrate, Barabanki:

"Shri Ram Sewak Yadav, Member, Lok Sabha, was arrested on the 26th August, 1970, at 2 p. m. at Barabanki City, under section 188, Indian Penal Code, for violating orders under section

144, Criminal Procedure Code. He has been sent to district jail, Faizabad."

DEMAND FOR SUPPLEMENTARY GRANT (RAILWAYS), 1970-71— Contd.

MR. SPEAKER: The House will now take up further discussion and voting on the Supplementary Demand for Grant in respect of the Budget (Railways) for 1970-71. Shri K. Suryanarayana.

श्री मोलहू प्रसाद (बांसगांव): मेरा एक प्वाइंट आफ़ आर्डर है।

अध्यक्ष महोदय: रोज़ की आदत न बना लें।

श्री मोलहू प्रसाद: रोज़ कहने का अवसर ही कहाँ दे रहे हैं। आप आइटम्स 13 और 14 को देखें। जिस क्रम में इन आइटम्स को रखा गया है, उससे ऐसा संकेत मिलता है कि इस पर चर्चा होगी ही नहीं...

MR. SPEAKER: Let him not raise such things in the House.

श्री मोलहू प्रसाद: इसके लिए आपने समय निश्चित कर दिया था। लेकिन मन्त्री महोदय उत्तर दे ही नहीं रहे हैं।

अध्यक्ष महोदय: होगा।

श्री मोलहू प्रसाद: इसको आपने 13 और 14 नम्बर पर कर दिया है। इसका सीधा आपके सचिवालय से सम्बन्ध है। यह आया ही नहीं। तारीख़ बता दें, कब उत्तर देंगे।

अध्यक्ष महोदय: ऐसा मत कहिये। बजट वाली चीज़ को पहले पास करना ही पड़ेगा। इसके बाद ही यह आया। एक दिन इसी लिए बढ़ाया है।